

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 204 of 2013

Dated : 19th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)
Versus**

**Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Brahmananda Rao

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondent. We have also gone through the reply filed by the contesting Respondent. The Learned Counsel for the Appellant is directed to file rejoinder as well as written submissions on or before 8.1.2014 after serving copy on the other side. The Learned Counsel for the Respondent is directed to file written submissions on or before 10.1.2014 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on

10.1.2014 at Delhi Bench.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**